

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 205 of 2013

Dated : 5th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s. Sathavahana Ispat Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Sridhar Prabhu
Mr. anantha Narayana M.G.

Counsel for the Respondent (s) : Ms. Shristi Govil

ORDER

This Appeal is of the year 2013. Today adjournment is sought on behalf of the respondent.

Post this Appeal for hearing on **18th January, 2016.**

(T. Munikrishnaiah)

Technical Member

rkt/vt

(Justice Surendra Kumar)

Judicial Member